## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA UNSTARRED QUESTION NO. 1383 TO BE ANSWERED ON 11th FEBRUARY, 2020

#### **INDIA'S POSITION IN GLOBAL HUNGER INDEX**

### †1383. SHRIMATI SHARDABEN ANILBHAI PATEL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the position of India among the 117 nations of the world in Global Hunger Index as per the latest report related to hunger along with the position of India in the Global Hunger Index as per the study conducted of 119 nations in the year 2018;
- (b) the reduction registered in the hunger/ malnutrition in India during the last decade and the percentage of population still deprived of two square meals; and
- (c) the details of the malnourished children in the country during the last three years and the number of children died due to malnutrition during the said period?

# A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

- (a): As per information available in the public domain (https://www.concern.net/insights/global-hunger-index-2019), India's ranking in the Global Hunger Index (GHI) 2019 brought out by Concern World Wide is 102. India's ranking in the Global Hunger Index (GHI) 2018 was 103. As per GHI Report 2019 of Concern World Wide, the composite GHI scores of India have improved from 38.8 in 2000 to 30.3 in 2019. Thus, the country has shown consistent improvement over the years.
- (b)& (c): The Government of India accords high priority to the issue of hunger and has been providing foodgrains at highly subsidized prices to the targeted population through State Governments/Union Territory Administrations under National Food Security Act (NFSA), 2013 and Other Welfare Schemes (OWS).

NFSA provides for coverage of upto 75% of the rural population and upto 50% of the urban population for receiving foodgrains under Targeted Public Distribution System (TPDS), thus covering about two-thirds of the population of the country for receiving foodgrains @ Rs 1/2/3 per kg for nutri-cereals/wheat/rice respectively. Identification of beneficiaries under the Act is under two categories- households covered under Antyodaya Anna Yojana (AAY) and Priority Households (PHH), within the coverage determined for the State/UT. While Priority Households are entitled to receive 5 kg per person per month, AAY households, which constitute the poorest of the poor, continue to receive 35 Kg of foodgrains per household per month. At present, the Act is being implemented in all the States/UTs covering about 80 crore persons to get highly subsidized foodgrains. The coverage under the Act is substantially high to ensure that all the vulnerable and needy sections of the society get its benefit. The Act also has a special focus on the nutritional support to women and children. Pregnant women, lactating mothers and children upto 14 years of age are entitled to nutritious meals, free of cost, as per the prescribed nutritional standards. In case of non-supply of entitled foodgrains or meals, the beneficiaries will receive food security allowance. The Act also contains provisions for setting up of grievance redressal mechanism at the District and State levels. The implementation of NFSA through the Public Distribution System (PDS) is a joint responsibility of the Central and State Governments/UT Administrations, and the State **Governments/UT** Administrations are responsible for the identification of beneficiaries under the NFSA.

During the year 2018-19, the Government allocated a quantity of 612.18 lakh MT of foodgrains to the States/UTs under NFSA, Other Welfare Schemes and allocations due to natural calamities and festivals. During the current year i.e. 2019-20, the Government of India has so far allocated 603.95 lakh MT of foodgrains under NFSA, OWS and additional allocations. The scheme of End-to-End Computerization of the PDS has ensured rightful targeting of the beneficiaries all over the country.

.....3/-

To sustain the reforms introduced by End-to-End Computerization scheme, another scheme namely- 'Integrated Management of Public Distribution System (IM-PDS)' is also being implemented by the Government of India in association with States/UTs. The main objective of the scheme is to implement nationwide portability of ration card holders through 'One Nation One Ration Card' which enables the migratory ration card holders/beneficiaries in the country to lift their entitled foodgrains from any Fair Price Shop (FPS) of their choice anywhere in the country by using their issued in their State/UT after existing/same ration card home biometric/Aadhaar authentication on electronic Point of Sale (ePoS) device installed at the FPSs. This initiative aims to ensure food security of beneficiaries even in the case of their migration outside their native State/District.

Further, Government of India has issued advisories to all States/UTs to identify and cover the weakest sections of the society under PDS and launch special drives to issue rations cards to them. Advisories have been issued to all States/UTs that no beneficiary/household shall be deleted from the list of eligible beneficiaries/households only on the grounds of not possessing Aadhaar and shall also not be denied subsidized foodgrains or cash transfer of food subsidy under NFSA due to non-availability of Aadhaar or failure of biometric authentication.

Under "Rashtriya Bal Swasthya Karyakaram" (RBSK), children of 0-18 years of age are screened for selected health conditions classified ito 4Ds – Diseases, Deficiencies, Defects and Developmental delays including screening for Severe Acute Mal-nutrition and provides free referral and treatment facilities for identified children.

\*\*\*\*